

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO. 435
TO BE ANSWERED ON : 04.02.2025

DEENDAYAL DISABLED REHABILITATION SCHEME

435. Shri Anto Antony:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the steps taken by the Ministry to provide year-wise data of NGOs engaged under the Deendayal Disabled Rehabilitation Scheme during the last five years;
- (b) the steps taken by the Ministry to provide year-wise data of beneficiaries reached under the scheme over the last five year;
- (c) the measures are being taken to improve the quality of education and training under the scheme;
- (d) the manner in which the Ministry assess the effectiveness of NGOs involved in the rehabilitation of persons with disabilities; and
- (e) the steps taken to expand the coverage or scope of the Deendayal Disabled Rehabilitation Scheme?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B. L. VERMA)

(a) and (b): The year-wise data of the NGOs and that of the beneficiaries covered under Deendayal Divyangjan Rehabilitation Scheme is made available on public domain through this Department's website (depwd.gov.in) and also through the Department's Annual Report every year.

(c) To improve the quality of the education, training and rehabilitation services being provided by the NGOs under the scheme, it is mandatory that the Special Educators and Rehabilitation Professionals appointed by the NGOs must be qualified and have valid registration under the Rehabilitation Council of India in the disability area of the targeted beneficiaries for the Project.

(d) This Department sponsors Impact Evaluation Studies/ performance evaluation studies from time to time through independent evaluation mechanisms, to assess the effectiveness of the Project Implementing Agencies(PIAs)/NGOs in providing educational and rehabilitation services to Persons with Disabilities (PwDs) under the Deendayal Divyangjan Rehabilitation Scheme.

(e) To expand the coverage or scope of the Deendayal Divyangjan Rehabilitation Scheme, new projects are considered only after recommendation of the Screening Committee of the Department. Projects in those districts are preferred where there is no model project running presently so as to expand the coverage of the scheme.
